IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

SPECIAL BENCH

Appeal No. 276/2017

IN THE MATTER OF:

Pr. Commissioner of Income Tax, Delhi-8

Applicant/petitioner

Vs.

Registrar of Companies

M/s. M.K. Agri

. Respondent

Order under Section 252 of the Companies Act

Order delivered on 19.02.2018

Coram:

Dr. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA, HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant:-

Mr. Zoheb Hossain, Advocate Senior

Standing Counsel for Revenu

ORDER

For Order See Appeal No. 213/2017